

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2795
ANSWERED ON 10/03/2026**

TRANSITIONING FROM MGNREGS TO VB-G RAM G

2795. Shri Vishweshwar Hegde Kageri:

Shri Dilip Saikia:

Shri Chavda Vinod Lakhamshi:

Smt. Kamlesh Jangde:

Shri Bhojraj Nag:

Shri Anurag Singh Thakur:

Shri Tapir Gao:

Shri Lumbaram Choudhary:

Shri Jai Prakash:

Smt. Mala Rajya Laxmi Shah:

Shri Bidyut Baran Mahato:

Shri Krishna Prasad Tenneti:

Shri Lavu Sri Krishna Devarayalu:

Shri Dulu Mahato:

Shri Vijay Baghel:

Dr. Manna Lal Rawat:

Dr. K Sudhakar:

Shri Bhartruhari Mahtab:

Shri Dineshbhai Makwana:

Smt. Mahima Kumari Mewar:

Dr. Hemang Joshi:

Shri Nalin Soren:

Shri P P Chaudhary:

Shri Suresh Kumar Kashyap:

Shri Balabhadra Majhi:

Dr. Rajesh Mishra:

Shri Khagen Murmu:

Smt. Shobhanaben Mahendrasinh Baraiya:

Shri Jugal Kishore:

Shri Naba Charan Majhi:

Shri Arun Govil:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roadmap prepared for transitioning from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to Viksit Bharat Guarantee for Rozgar and Ajeevika Mission Gramin (VB-G RAM G);**
- (b) the timeline and phased implementation plan of VB-G RAM G, State and UT-wise;**
- (c) whether any feedback or pilot assessments have been conducted in the selected districts to identify challenges in transitioning from MGNREGS to VB-G RAM G;**
- (d) if so, the details of the findings and corrective measures proposed, State-wise; and**
- (e) whether the Ministry has put in place a mechanism to ensure that existing MGNREGS beneficiaries continue to receive guaranteed employment and timely wages during the transition and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (e): Section 37 of the Viksit Bharat—Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G) Act, 2025 deals with the transitional provisions which cover works, liabilities, assets, records, funds, obligations etc. arising under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).

The Ministry is in the process of framing detailed rules relating to the transitional provisions to facilitate a smooth and orderly transition from MGNREGA to the VB-G RAM G framework.

The transitional provisions have been incorporated to ensure that workers who are currently receiving wage employment under MGNREGS continue to receive guaranteed wage employment under the VB-G RAM G Act without disruption.
